

ITEM NO.1705

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17657/2024

MAHESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 99992/2024 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 27-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Petitioner(s) Mr. B.P.Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Ms. Jinisha Jain, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The report submitted by AIIMS is taken on record. The
authority seeks further time to file additional reports.

List after two weeks.

(CHANDRESH)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
COURT MASTER(NSH)